

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 128 of 2013 in  
DFR No. 671 of 2013**

**Dated : 15<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent (s): Ms. Ranjitha Ramachandran for R.2 & 3

**ORDER**

**IA No. 128 of 2013  
*(Appl. for condonation of delay)***

Heard the learned counsel for the parties.

***Order is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/mk